

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **20.02.2023** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3 Ors.	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Y Suryanarayana-R1 Mr. N Narsimha Sharma- R4
<b>WITH</b>				
2	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741 & 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Avinash Krishnan Ravi- R1 Y Suryanarayana Mr. N Narsimha Sharma- R4

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 33/2023 To Dispense with IA No. 122/2023 Leave to file IA No. 124/2023 For Stay IA No. 123/2023	Dr. S Jackson Vs R. Venkatakrisnan Liquidator St. John Freight System Ltd. & Anr.	Ms. G Pavithra	Mr. TK Bhaskar For Caveator
<b>WITH</b>				
4	Comp App (AT) (CH) (Ins) No. 34/2023 Leave to file IA No. 125/2023 For Exemption IA No. 126/2023 For Stay IA No. 127/2023	T. Johnson Vs R. Venkatakrisnan Liquidator St John Freight Systems Limited & Anr.	Mr. Pawan Jhabakh	Mr. TK Bhaskar For Caveator
<b>WITH</b>				

5	Comp App (AT) (CH) (Ins) No. 35/2023 Leave to file IA No. 128/2023 To dispense with IA No. 129/2023 For Stay IA No. 130/2023	Karthikeyan Vs R. Venkatakrishnan Liquidator St John Freights Systems Limited & Anr	Mr. Pradeep Raj	Mr. TK Bhaskar For Caveator Mr. Aniruth Krishnan- R2
6	Comp App AT) (CH) (Ins) No. 8/2023 For Urgent Hearing IA No. 13/2023 For Stay IA No. 14/2023	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd & Anr.	Mr. Sandeep Bajaj	Mr. Amar Gupta- R1 Mr. Avinash Das- R2
7	Comp App (AT) (CH) (Ins) No. 37/2023 To implead IA No. 156/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda and Anr	Ms. Deepika Murali	M/s J Sagar Associates For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Private Limited	Dr. Harsh Surana	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	9805118/01127/2021 (Diary No. 61/2022)	Anurag Goel Vs Czarnikow Group Ltd.	Mr. R Sivaraman	
10	9805117/00075/2022 (Diary No. 77/2022)	Nishad NP Vs Mr. Anoop John	Mr. Vipin Warriar	
11	9805117/00205/2022 (Diary No. 96/2022)	Mr. Sulfikar Ali Vs IDBI Bank	M/s Babu Karukapadath	
12	9805118/01381/2021 (Diary No. 100/2022)	PPG Asian Paints Pvt. Ltd. Vs Susee Premium Automobiles	M/s Sonam Chandwani	

13	9805118/00279/2022 (Diary No. 148/2022)	Anil Kumar Ojha	Mr. Anil Kumar Ojha	
14	9805130/01430/2021 (Diary No. 823/2021)	Mr. KCM Kumar Vs IDBI Bank Ltd & 2 Ors	Mr. P Vikram	

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA No.227/2021 (Comp App (AT) No.326/2020)	Tricolite Electrical Industries Ltd. Vs Wipro Ltd.	Mr. Shikhil Suri	Ms. Padmaja Kaul Mr. Yugank Goel

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) 18/2022 For Stay IA No. 36/2022 For Urgent Listing IA No. 74/2022	Dr. C. Bharath Chandran Vs Sabine Hospital & Research Centre Pvt Ltd & 4 Ors	Mr. Avinash Pandey	M/s Ramalingam & Associates- R1 Mr. Raju PK- R2 Mr. Vinod PV- R5
17	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	
18	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 Interim Relief IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr.V. Ravi Kumar	Mr. Y. Suryanarayana- R2 Mr. R Sivaraman- R3, R4 Mr. Tepasvilal Deora- R8 Ms.N Madhusruthi- R10
19	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs. Mr. K. Parameswaran Nair & 5 Ors.	Mr. Mayan H Jain	Ms. Anchala C - R1
20	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
21	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption	The Sales Tax Officer & Anr. Vs	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan

	IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	P Sriram Liquidator Bharat Coal Chemicals Ltd		
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No.32/2021 For Stay IA No.74/2021 For Dispense IA No.75/2021 Leave to File IA No.111/2022	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam & Anr	Mr. Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2
23	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam Interim Resolution Professional of M/s. Dugar Housing Ltd. & 2 Ors	Mr. CM Mohanasundaram	Mr.Avinash Krishnan Ravi- R1 Mr. Gowrishankar Mishra PCS – R2
24	Comp App (AT) (CH) (Ins) No. 128/2021 To Implead IA No. 302/2021	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr  <b>WITH</b>	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R. Sugumaran- R2
25	Comp App (AT) (CH) (Ins) No. 129/2021 For Stay IA No 230/2021 To Implead IA No.301/2021 & 427/2021	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr  <b>WITH</b>	Mr. R. Subramanian	Ms. Abitha Banu-R1 Mr. R. Sugumaran- R2
26	Comp App (AT) (CH) (Ins) No. 130/2021& IA No. 429/2021	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd & Anr  <b>WITH</b>	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R. Sugumaran- R2
27	Comp App (AT) (CH) (Ins) No.131/2021 To Implead IA No. 299/2021 For Additonal docs.	V Nagarajan Resolution Professional Vs	Mr. Srinath Sridevan	Ms.Abitha Banu-R1 Mr. R. Sugumaran- R2

	IA No.300 & 326/2021 For Direction IA No. 428/2021 Leave to file IA No. 505/2022 Urgent Hearing IA No. 997/2022 & 70/2023	Asset Reconstruction Company (India) Ltd. & Anr		
28	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
29	Comp App (AT) (CH) No 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Ors Vs Taashee Linux Services Pvt Ltd & Ors	Mr. Sameer Hussian	Mr. T.V.S. Kumar
		<b>WITH</b>		
30	Comp App (AT) (CH) No 64/2022 For Stay IA No 692/2022 IA No.693/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 10 Ors	Mr. Sameer Hussian	Mr. T.V.S. Kumar
		<b>WITH</b>		
31	Comp App (AT) (CH) No.109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd. & 2 Ors	Mr. Sameer Hussian	Mr. T.V.S. Kumar
32	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 Interim Relief IA No. 857/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4, R7,R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal-R14 R24, PCS
33	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 Interim Relief IA No. 859/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailendran- R3-R5, R8, Mr. Cibi Vishnu- R6
		<b>WITH</b>		

34	Comp App (AT) No. 104/2022 Interim Relief IA No. 861/2022 For Condone Delay IA No.862/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4 Mr. Cibi Vishnu- R5, R8, R9, R20
35	Comp App (AT) (CH) (Ins) No. 161/2022 For Adv. Hg. IA No. 498/2022 For Additional Docs. IA No. 544/2022 For Adv. Hg. IA No. 940/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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